

R.O.C.No.11/2012-Con.B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 84 / 2012

Tmt. C.Buveneswari, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal Sub Judge, Pondicherry, who has been repatriated to her parent department viz., Tamil Nadu State Judicial Service in Order No.1248/2012-LD, Law Department, Government of Puducherry, Pondicherry, dated 15.05.2012, is posted as Additional Sub Judge, Tindivanam, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 24.05.2012.

Sd/- G.CHOCKALINGAM ,
REGISTRAR GENERAL

NOTIFICATION No. 83 / 2012

Thiru D.Jayachandran, Presiding Officer, Principal Labour Court, Vellore who has been appointed on transfer as Presiding Officer, II Additional Labour Court, Chennai in G.O.(Ms).No.73, Labour and Employment (D2) Department, dated 23.05.2012, is transferred and posted as Presiding Officer, II Additional Labour Court, Chennai, in the existing vacancy.

Ms. S.Malathi, District Judge, formerly functioned as Additional Chief Metropolitan Magistrate (E.O-I), Egmore, Chennai, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Vellore in G.O.(Ms).No.73, Labour and Employment (D2) Department, dated 23.05.2012, is posted as Presiding Officer, Principal Labour Court, Vellore vice Thiru D.Jayachandran transferred.

Thiru K.Jayabalan, District Judge, formerly functioned as Principal District Judge, Vellore, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Chennai in G.O.(Ms).No.73, Labour and Employment (D2) Department, dated 23.05.2012, is posted as Presiding Officer, Principal Labour Court, Chennai, in the existing vacancy.

Thiru P.Rajamanickam, District Judge, formerly functioned as II Additional District Judge, Erode, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Labour Court, Coimbatore in G.O.(Ms).No.73, Labour and Employment (D2) Department, dated 23.05.2012, is posted as Presiding Officer, Labour Court, Coimbatore vice Thiru J.Krishnamoorthy transferred.

Thiru R.Sethumadhavan, District Judge, formerly functioned as Sessions Judge, Mahalir Neethimandram, Chennai, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Labour Court, Tiruchirappalli in G.O.(Ms).No.73, Labour and

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Employment (D2) Department, dated 23.05.2012, is posted as Presiding Officer, Labour Court, Tiruchirappalli, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 24.05.2012.

Sd/- G.CHOCKALINGAM ,
REGISTRAR GENERAL